

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

STARRED QUESTION NO:148
ANSWERED ON:11.12.2003
NEW GUIDELINES FOR SELECTION OF DEALERS
DINESH CHANDRA YADAV;RAM SHAKAL

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has issued new guidelines for the selection of retail outlets/LPG agencies/dealers;
- (b) if so, the details thereof;
- (c) whether reservation has been provided for SCs/STs, freedom fighters and outstanding sports persons as per the new guidelines; and
- (d) if so, the details thereof?

Answer

MINISTER OF PETROLEUM & NATURAL GAS (SHRI RAM NAIK)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO.14 SARVASHRI DINESH CHANDRA YADAV AND RAMSHAKAL TO BE ANSWERED ON 11TH DECEMBER, 2003 REGARDING NEW GUIDELINES FOR SELECTION OF DEALERS.

(a) to (d): After the dismantling of the Administered Pricing Mechanism (APM) in the petroleum sector with effect from 1.4.2002, the Oil Marketing Companies (OMCs) are authorized to select dealers / distributors for retail outlet dealerships (petrol pumps), LPG distributorships and SKO-LDO dealerships on the basis of guidelines adopted by them. The Government have only advised the OMCs to observe certain broad parameters in the guidelines.

There is no change in the policy of reservation for various sections of the society, and the percentage of reservation is as under:-

Scheduled Castes/Scheduled Tribes	- 25%
Freedom Fighters	- 2%
Outstanding Sports Persons	- 2%
Defence personnel	- 8%
Paramilitary/Police/Government personnel	- 8%
Physically Handicapped Persons	- 5%
Open Category	- 50%

33% of the dealerships/distributorships in each category are reserved for women belonging to that category.